

District: Shahadra					
Sl.no	Court	CNR No.	Penal Provision	Disposed on	Verdict
1	Sh. Devendra Kumar Sharma, ASJ 06, (POCSO Judge)	DLSH01-000687-2014	354A/294/509/504 IPC & 12 POCSO ACT	28.01.2020	Acquittal
2	Sh. Gurdeep Singh , ASJ-01	DLSH01-000457-2014	376 IPC & 4 POCSO ACT	19.09.2019	Convicted
3		DLSH01-001050-2014	376(2g)/365/366/504 IPC & 4 Pocso Act	09.10.2019	Convicted
4		DLSH01-000107-2014	376 IPC & 4 POCSO ACT	11.10.2019	Acquittal
5		DLSH01-000626-2014	354, 54A, 54B, 323, 342/34 IPC & 8 POCSO ACT	21.10.2019	There were 4 accused, 1 Accused Convicted, 2 Accused Acquitted & 1 Accused is P.O.
6		DLSH01-000708-2014	363/376 IPC & 6 POCSO ACT	02.11.2019	Acquitted
7		DLSH01-000560-2014	376 IPC & 6 POCSO ACT	04.12.2019	Acquitted